

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/791/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : C.S.M. INFRASTRUCTURE PVT LTD
NAME OF THE RESPONDENT : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

	G. GANEIHA BABU	Applicant	h-hu R
	B. Sarath babu	For Roc, Chennai	B. Ganbahu

ORDER

Representative for the Applicant present. Counsel for the ROC present. Last and final opportunity is given to the Counsel for the ROC for filing the status report with regard to the publication of the order in the newspaper failing which, an appropriate order will be passed on the next date of hearing. Put up on **10.07.2018** at **10.30 A.M.**

(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)

vs